

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.NO.5 IN CIVIL APPEAL NO(s). 5249 OF 2002

JAI BHAGWAN & ORS.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(For early hearing) (With office report)

Date: 16/12/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr. Syed Ali Ahmad, Adv.

Mr. Awadesh Kr. Singh, Adv.

Mr. Syed Tanweer Ahmad, Adv.

Mr. G.G. Upadhyay, Adv.

Mr. S.S. Bandyopadhyay, Adv.

Mr. R.D. Upadhyay, Adv.

For Respondent(s) Ms. Indu Malhotra, Adv.

Mr. Manish Tewari, Adv.

Mr. Vivek Sood, Adv.

Mr. D.S. Mahra ,Adv

UPON hearing counsel the Court made the following

O R D E R

No orders.

(N. Annapurna)

Court Master

(Radha R. Bhatia)

Court Master